

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA.

NO.HHC/GAZ/14-52/74-VII- Dated Shimla, the 23rd September, 2015.

NOTIFICATION.

In the interest of administration, following transfers and postings of the officers of the cadre of Civil Judges (Senior Division) are hereby ordered with immediate effect:

1. Shri Krishan Kumar, Civil Judge (Senior Division)-cum-CJM, Kinnaur at Reckong Peo is transferred and posted as such at Hamirpur vice serial No.2 below.
2. Shri Avinash Chander, Civil Judge (Senior Division)-cum-CJM, Hamirpur is transferred and posted as Deputy Director, H.P.Judicial Academy, Shimla against a vacant post.
3. Shri Rajesh Chauhan, Civil Judge (Sr. Division)-cum-CJM, is posted as Civil Judge (Sr. Division)-cum-CJM, Kinnaur at Reckong Peo vice serial No.1 above.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH.**

REGISTRAR GENERAL.

Dated: 23.9.2015.

Endst. No HHC/GAZ/14-52/74-VII-

Copy forwarded to:

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General/ Registrar (Judicial) /Registrar (Vigilance)/ Registrar (Rules), Registrar (Administration)/ Registrar (Estt.)/Central Project Coordinator, High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla-171 002.
5. All the above named officers for information and necessary action.
6. All the District/Additional District and Sessions Judges/Civil Judges (Sr. Divn) /Civil Judges (Jr. Division) in H.P.
7. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
9. The Presiding Officers, Labour Court/ Industrial Tribunal, Shimla/Dharamshala H.P.,
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director/Joint Director/Deputy Director, H.P. Judicial Academy, Shimla.
12. The Accountant General (Audit), H.P., Shimla.
13. The Accountant General, (A & E). Shimla, H.P.
14. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. The Deputy Commissioners/Superintendents of Police, Hamirpur, Shimla and Kinnaur, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/ Marriage Counsellor/Chief Librarian/Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary/P.S./P.A. to the Registrar General/Registrar (Judicial)/ Registrar(Vigilance)/ Registrar (Rules)/ Registrar (Administration)/ Registrar (Estt.), High Court of H.P., Shimla.

19. The District Treasury Officers/ Hamirpur, Kinnaur and Shimla, H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
23. The Statistical Assistant (Vigilance Branch) of this Registry.
24. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
25. Guard file.

Registrar General.